39 Written Answers

में डिसिप्लिन की भावना पैदा कर सकते हैं और ऐसा कर के वे वहां के सांप्रदायिक तत्वों को कमजोर कर सकते हैं और सरकार की मदद कर सकते हैं। तो क्या ग्राप ऐसे लोगों को कुछ भत्ता देकर, जो अवान रिट्रेंच हो गये हैं उन को काम देने के लिये तैयार हैं ताकि वे कुछ सेवा आर सकें।

SHRI K. P. SINGH DEO: There is no proposal at the moment

SHRI RAMANAND YADAV: Will you consider it? It is very good proposal.

MR. DEPUTY CHAIRMAN: Next Question. Mr. Handique, you just put it.

Compensation for Cash Crop Destroyed by Army in North Sikkim *222. SHRI BIJOY KRISHNA HANDIQUEf SHRI LEONARD SOLOMAN SARING: Will the Minister of DEFENCE Ije pleased to state:

(a) whether it is a fact that the Army stationed temporarily at Lac-liung and Lachen, North Sikkim are destroying the cash crops i.e., apples, potatoes etc., of the tribals;

(b) if so, what are the reasons therefor; and

(c) what action has been taken so Tar in order to compensate for such iam^ge and to check such happenings

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) to (c) Information is being collected, and will be placed on the Table cf the House.

MR. DEPUTY CHAIRMAN: 'Question Hour is over.

†The question was actually asked on the floor of the House by Shri Bijoy Krishna Handique. to *Question*

Comparative prices of essential commodities

SHRI **MURLIDHAR** ♦223. CHANDRAKANT BHANDARE: Will the Minister of CIVIL SUPPLIES be pleased to state the comparative retail prices of various essential commodities viz., food grains, coarse grains, dal, including gram, dal, kabli chana, Rajmas etc., toilet soaps and detergents, eggs and poultry products milk products edible oils and vanaspati during, August, September and October 1982 as that compared to during the corresponding period last year?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): The information is given in the Annexure. *See* Appendix CXXIV, Annexures No. 83].

Conversion of overdrafts of Karnataka Government into Term Loan

◆224. SHRI F.M. KHAN: SHRI B. IBRAHIM:

Will the Minister of FINANCE be pleased to state:

(a) whether it is fact that the Kamataka State had closed its accounts for the financial vear 1981-82 without any deficit, whether some other States had substantial overdrafts for the same period.

(b) whether it is also a fact that the Central Government have converted these overdrafts of these States into 5 year-term loans bearing an interest rate of 6-1/2 per cent with a rebate of 1/4 per cent for prompt payment;

(c) whether it is also a fact that Karnataka Government has an over-

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